



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA

वेबसाइट : [www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)  
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Department of Communication, Central Office, S.B.S.Marg, Fort, Mumbai-400001

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February 24, 2022

### Auction of State Government Securities

The following State Governments have offered to sell securities by way of auction, for an aggregate amount of **₹22,203 Cr.** (Face Value).

Sr. No.	State/UT	Amount to be raised (₹ Cr)	Additional Borrowing (Greenshoe) Option (₹ Cr)	Tenure (Yrs)	Type of Auction
1	Andhra Pradesh	1000	-	15	Yield
		1000	-	17	Yield
2	Bihar	1489	-	10	Yield
3	Goa	100	-	10	Yield
4	Gujarat	1500	-	10	Yield
5	Haryana	1500	500	20	Yield
		1000	-	10	Yield
6	Jammu and Kashmir	614	-	15	Yield
7	Kerala	1000	500	10	Yield
8	Madhya Pradesh	2000	-	Re-issue of 7.33% Madhya Pradesh SDL 2042 issued on 19 January, 2022	Price
9	Punjab	1500	-	Re-issue of 7.12% Punjab SDL 2037 Issued on 16 February, 2022	Price
10	Rajasthan	500	500	5	Yield
		1000	-	10	Yield
		1000	-	Re-issue of 7.65% Rajasthan SDL 2027 issued on 29 November, 2017	Price

11	Tamil Nadu	1000	-	8	Yield
		1000	-	10	Yield
		1000	-	20	Yield
12	Telangana	1000	-	12	Yield
13	West Bengal	3000	-	10	Yield
	<b>TOTAL</b>	<b>22203</b>			

The auction will be conducted on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **February 28, 2022 (Monday)**. The Government Stock up to 10% of the notified amount of the sale of each stock will be allotted to eligible individuals and institutions subject to a maximum limit of 1% of its notified amount for a single bid per stock as per the [Scheme for Non-competitive Bidding Facility](#). Individual investors can also place bids as per the non-competitive scheme through the Retail Direct portal (<https://rbiretaildirect.org.in>).

Both competitive and non-competitive bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **February 28, 2022 (Monday)**. **The non-competitive bids should be submitted between 10.30 A.M. and 11.00 A.M. and the competitive bids should be submitted between 10.30 A.M. and 11.30 A.M.**

In case of technical difficulties, Core Banking Operations Team ([email](#); Phone no: 022-27595666, 022-27595415, 022-27523516) may be contacted.

For other auction related difficulties, IDMD auction team can be contacted ([email](#); Phone no: 022-22702431, 022-22705125).

Only in the event of system failure, physical bids would be accepted. Such physical bids should be submitted to the Public Debt Office ([email](#); Phone no: 022-22632527, 022-22701299) in the prescribed form obtainable from RBI website ([https://www.rbi.org.in/Scripts/BS\\_ViewForms.aspx](https://www.rbi.org.in/Scripts/BS_ViewForms.aspx)) before the auction timing ends.

The yield percent per annum expected by the bidder should be expressed up to two decimal points. An investor can submit more than one competitive bid at same/different rates of yield or prices in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system. However, the aggregate amount of bids submitted by a bidder should not exceed the notified amount for each State.

The Reserve Bank of India will determine the maximum yield /minimum price at which bids will be accepted. Securities will be issued for a minimum nominal amount of ₹10,000.00 and multiples of ₹10,000.00 thereafter.

The results of the auction will be announced on **February 28, 2022 (Monday)** and payment by successful bidders will be made during banking hours on **March 02, 2022 (Wednesday)** at Mumbai and at respective Regional Offices of RBI.

The State Government Stocks will bear interest at the rates determined by RBI at the auctions. For the new securities, interest will be paid half yearly on **September 02** and **March 02** of each year till maturity. The Stocks will be governed by the provisions of the Government Securities Act, 2006 and Government Securities Regulations, 2007.

The investment in State Government Stocks will be reckoned as an eligible investment in Government Securities by banks for the purpose of Statutory Liquidity Ratio (SLR) under Section 24 of the Banking Regulation Act, 1949. The stocks will qualify for the ready forward facility.

**Press Release: 2021-2022/1766**

**Ajit Prasad**  
Director (Communications)